

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2583/2024

CHAIRMAN CENTRAL BOARD OF SECONDARY EDUCATION & ANR.Appellant(s)

VERSUS

PRINCE SINGH & ORS.

Respondent(s)

IA No. 116598/2020 - EXEMPTION FROM FILING O.T.

WITH

C.A. No. 2584/2024 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 116602/2020

IA No. 116602/2020 - EXEMPTION FROM FILING O.T.

C.A. No. 2585/2024 (III-A)

FOR INTERVENTION/IMPLEADMENT ON IA 121124/2020

IA No. 121124/2020 - INTERVENTION/IMPLEADMENT

Date : 27-05-2026 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, AOR
Mr. Deepankar Sharma, Adv.
Mr. Deepankar Kumar, Adv.
Mr. Siddhartha Patra, Adv.
Mr. Mukul, Adv.

For Respondent(s) : Mr. Rahul Narayan, AOR
Mr. Venkateswara Rao Anumolu, AOR
Mr. Ankit Goel, AOR

Ms. Sakshi Kakkar, AOR
Ms. Anshul Chawla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Adjourned.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)